

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHI

ORDER

In partial modification to this office order No.1146/39867-40057/F.1(3)/Gaz/23, dated 22.05.2023, the committee is hereby re-constituted with immediate effect:-

Name of the Committee	Name of Judicial Officer	Designation
Recruitment Committee under Rule 2(14), Delhi District Courts Establishment Rules.	Sh. Vinay Kumar Khanna, Principal Judge, Family Court, (West)	Chairperson
	Sh. Vijay Kumar Dahiya Judge In-Charge, Mediation Centre, (North-West)	Member
	Sh. Deepak Garg, District Judge, Commercial Court (Central)	Member
	Sh. Lal Singh District Judge, Commercial Court, (South-East)	Member
	Sh. Arun Varma, ASJ, Special Judge (NDPS), (South-East)	Member
	Sh. Manish Aggarwal Joint Registrar, High Court of Delhi	Member
	Deputy Secretary (Legal/CC-II, DSSSB)	Member
	Deputy Secretary (Exam) DSSSB,	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

NK 26/7/23
(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs)
Delhi

F.1(3)/Gaz/23

Dated _____

Sub:- Reconstitution of Committee.

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all court complexes, Delhi/New Delhi.
3. The Officers concerned.
4. Sh. Jay Thareja, ASJ (POCSO), North-West District, Rohini Court Complex, Delhi.
5. The AO(J)/Branch In-charge, Admn-I,II&III, Recruitment Cell, General Branch, Caretaking Branch (Central), Tis Hazari Courts, Delhi.
6. The P.S. to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.

NK
Principal District & Sessions Judge (HQs)
Delhi